

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA No. 1603 of 2018 in**  
**DFR No. 3422 of 2018**

**Dated: 20<sup>th</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**M/s. GI Energies**

**.... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Sujatha Balachandar  
Mr. Shreyek Gupta  
Ms. Shikha Menndirata

**ORDER**

Registry is directed to number the appeal.

**Admit.** Issue notice to Respondents, returnable on 20-12-2018.

Dasti, in addition is permitted.

List the matter on **20-12-2018**.

**(S. D. Dubey)**  
**Technical Member**

*tpd/js*

**(Justice Manjula Chellur)**  
**Chairperson**